

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 103
New IA-1690/2024
In
IB-1440(ND)/2018

IN THE MATTER OF:

M/s K.K.R. India Financail Services Pvt. Ltd. Petitioner/Applicant
Vs.
M/s Kwalitiy Ltd. Respondent

Order under Section 7 of the IBC, 2016

Order delivered on 12.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Applicant/RP : Mr. Sanjay Bhatt, Ms. Apoorva Chowdhury Advs.
For Respondent :

ORDER

New IA-1690/2024

This application has been filed seeking urgent listing of CA-974/2019 which has been inadvertently mentioned as CA-947/2019 in the prayer, as stated by Mr. Bhatt, Ld. Counsel appearing for the Liquidator.

List the CA-974/2019 along with all other pending applications **on 25.04.2024.**

IA-1690/2024 **disposed of.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

ANAND DUBEY

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)